## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: U. MAYILVARTHINI

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAVEEN KUMARMULTHI

G. V. MOHAN KUMAR

Comsel Los Petitio

ner Gulf

PRASAD G

R2 R3 R4

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## <u>ORDER</u>

Counsel for petitioner present and prayed for time to file rejoinder. Counsel for R2 to R4 present. Time is enlarged at request finally with a direction to the counsel for petitioner to file rejoinder and provide a copy of the same to the other side prior to the next date of hearing. Put up on 08.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)